

HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTIFICATION

No.159/UHC/Admin. B/2021

Dated: 22nd April, 2021

Keeping in view the sudden rise in COVID-19 positive cases and in light of the G.O. dated 22.04.2021 of the State Government issued for the purpose of sanitization of all the Government offices to prevent further spread of the pandemic, in larger interest of the litigants, advocates, officers and staff of the Subordinate Courts, Hon'ble the Chief Justice has been pleased to issue following directions:-

1. All the Subordinate Courts of the State will remain closed for the purpose of sanitization for two days on 23.04.2021 (Friday) and 24.04.2021 (Saturday), which shall also be carried out on 25.04.2021 (Sunday).
2. The Court will accordingly resume their work w.e.f. 26.04.2021 (Monday).
3. During the aforesaid period, when Courts are closed, work relating to Remand and Bail be only done, as is done on holidays.
4. In supersession of all previous orders, all the Subordinate Courts will take up work relating to only Remand, Bail and Temporary Injunction on and from 26.04.2021 (Monday) through Video Conferencing in the manner provided in Notification No.156 dated 13.04.2021 read with Corrigendum dated 15.04.2021.
5. The aforesaid work from 26.04.2021 (Monday) in the Subordinate Courts will be done by such minimum number of the Judicial Officers and Staff, on rotation basis, as directed by the District Judge/Judge, Family Court, in-charge, and the remaining Officers/Staff will work from home.
6. These directions will apply till further orders.

By Orders of Hon'ble the Chief Justice

Sd/-

No.2109/UHC/Admin. B/2021


I/c Registrar General
Dated: 22nd April, 2021

Copy for information and necessary action to:

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.



- 2.** All District Judges/Principal Judge/Judge, Family Courts for information and necessary action.
- 3.** Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
- 4.** Member-Secretary, UKSLSA, Nainital.
- 5.** President, Bar Council of Uttarakhand
- 6.** P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
- 7.** P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before their Lordships.
- 8.** All the Registrars/JRs/DRs/ARs of the High Court.
- 9.** Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
- 10.** Guard file/Notice Board.


(Deputy Registrar)
Admin-B